Baglihar Hydro-electric Project in Jammu and Kashmir

3020. SHRLMATI SUPRIYA SULE: SHRIMATI SHOBANA BHARTIA: SHRI B.K. HARIPRASAD:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the World Bank arbitration in the dispute between India and Pakistan over the Baglihar Hydro-electric Project in Jammu and Kashmir has submitted the report and has upheld New Delhi's position on the river Chenab in Jammu and Kashmir;
 - (b) if so, the main findings of the World Bank; and
- (c) whether Government are going ahead with the project in view of the World Bank's Report?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) The Neutral Expert, appointed by the World Bank in the matter of Baglihar Hydroelectric Plant under construction on river Chenab in Jammu & Kashmir, has not delivered his final decision so far. India has however placed its views effectively before the Neutral Expert by deputing eminent legal and technical experts in the matter.

- (b) Does not arise in view of (a) above.
- (c) The project is going ahead, keeping appropriately in view the process before the Neutral Experts so far and his delivering a final decision in the coming months.

Disagreements on river-linking project

- †3021. SHRI LAXMINARAYAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the purpose of river-linking plan and the reasons for not having any progress therein;
- (b) the number of countries or states which have not given their consent in this regard; and

[†]Original notice of the question was received in Hindi.